

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN & CHILD DEVELOPMENT

**RAJYA SABHA**  
**UNSTARRED QUESTION No. 2238**  
TO BE ANSWERED ON 19.03.2025

**TIMELY RELEASE OF FUNDS**

2238. SHRI P. WILSON:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether Ministry has taken any step to ensure timely release of funds of Tamil Nadu vide letter dated 18.02.2024 as it is only released at the end of the quarters or subsequent quarters;
- (b) the reasons for the non-release of the Central share under the Pradhan Mantri Matru Vandana Yojana (PMMVY) for the last two years 2023–2024 and 2024–2025, despite the guidelines mandating its timely disbursement; and
- (c) by when the Central Government plans to release the pending Central share of ₹184 crore to ensure the effective implementation of PMMVY in Tamil Nadu?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SAVITRI THAKUR)

(a): The Ministry of Women & Child Development is implementing three Missions: (I) Mission Saksham Anganwadi and POSHAN 2.0, (II) Mission Shakti, and (III) Mission Vatsalaya. Funds are allocated to States/ UTs based on the schematic norms and the Annual Programme Implementation Plan (APIP) proposals (for Mission Saksham Anganwadi and POSHAN 2.0) / Programme Approval Board (PAB) proposals (for Mission Shakti and Mission Vatsalaya), received from the respective State/ UT. However, the actual funds are released in a financial year after adjusting the unspent balance available with the State/excess expenditure incurred by the State. Further, fund release is processed only after the State Government has complied with various State Nodal Agency (SNA) norms as prescribed by the Department of Expenditure, Ministry of Finance, viz. (i) the State should make an expenditure more than 75% of the previous funds released; (ii) Unutilized balance in SNA account should be less than half of the grant for one quarter, (iii) the State should deposit the interest earned against the central share released, and (iv) there should be no deficit in transfer of funds from State Treasury to SNA.

(b) & (c) Upon compliance of SNA guidelines by the State Government of Tamil Nadu, the Ministry has released Central Share of Rs. 47.81 Crores during the FY 2024-25, under the Pradhan Mantri Matru Vandana Yojana.

\*\*\*\*\*